Minimum standards for schools

- 2674. SHRI DEREK O'BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether any minimum standards, qualitative or quantitative, have been set for secondary and senior secondary schools;
- (b) whether any National programmes on curriculum renewal and school-based Continuous and Comprehensive Education have been launched;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) a Centrally Sponsored Scheme for universalisation of secondary education, standards relating to Pupil Teacher Ratio, Student Classroom Ratio, physical facilities and staffing and equipments in government schools have been laid down.

Further, the Central Board of Secondary Education has laid down benchmarks and guidelines regarding quality of education in schools covered under the Board and made accreditation of all the schools affiliated to it, mandatory.

(b) to (d) Based on the NCERT's National Curriculum Framework in 2005, on date, 31 States/UTs have adopted curricular materials based on the NCF 2005.

The CBSE is implementing the Continuous and Comprehensive Education (CCE) methodology for school based assessments in classes IX and X from the year 2009 in all schools affiliated to it.

Implementation of Sixth Pay Commission recommendations in ICSSR

- 2675. PROF. MRINAL MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the regional centres of the Indian Council of Social Science Research (ICSSR) are organisationally a part of the council;
- (b) if so, whether the Sixth Central Pay Commission recommendations have been implemented in relation to the employees of these centres; and
- (c) if not, the reasons therefor, and whether there is any intention of implementing the same in the near future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir. Presently, there are six Regional Centres functioning. These are (i) Eastern Regional Centre (ERC), Kolkata, (ii) Northern Regional Centre (NRC), New Delhi, (iii) North-Eastern Regional Centre (NERC), Shillong, (iv) North-Western Regional Centre (NWRC), Chandigarh, (v) Southern Regional Centre (SRC), Hyderabad and (vi) Western Regional Centre (WRC), Mumbai.

[4 August, 2014]

As reported by the Indian Council of Social Science Research (ICSSR), these Regional Centres are the extended administrative arms of the organization.

(b) and (c) The Pay Commission Order dated 30th September, 2008 has stipulated that the orders for implementation of the revised pay structure are to be extended to those Autonomous Organizations whose pattern of emolument structure are identical to those of the Central Government employees. Further as per the order of the Ministry of Finance dated October 07, 2008, the recommendations of the Pay Commission are not automatically applicable to the autonomous bodies, and each case is to be examined individually. Sixth Central Pay Commission scales have not yet been implemented for the employees of the ICSSR Regional Centres.

Wind power capacity

2676. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the installed capacity of wind power in Andhra Pradesh and Telangana;
- (b) the number of such projects installed in the above States;
- (c) the details of power generated from installed capacity during the last ten years, year-wise; and
- (d) how the Ministry is supplementing the efforts of these States for generating more wind power?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The wind power installed capacity in Andhra Pradesh is 809.02 MW and in Telangana, it is NIL as on 30.07.2014.

- (b) The number of wind power projects in Andhra Pradesh is 46 and in Telangana, it is NIL.
- (c) The generation from wind power projects in last ten years is given in the Statement (See below).